## Annexure-V

## Name of the corporate debtor: GREATER KAILASH HOSPITALS PRIVATE LIMITED Date of commencement of CIRP 30/07/2024

## List of creditors as on: 25/10/2025

List of Operational creditors (Government Dues)

23.5 of operational obtaining (contaminant Butto)													
	Name of creditor	Details of claim received		Details of claim admitted						Amount		1 !	ı
Sl. No.		Amount claimed	Amount of claim Provisional admitted	Nature of claim	Amount covered by security interest	Amount covered by guar- antee	Whethe r related party?	% of Voting share in CoC	Amount of conti- ngent claim	of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Employees' State Insurance Corporation, Regional Office, Indore	1814685.00	1814685.00		0	0	NO	0	0	0	0.00	0.00	NIL
2	Office of the Assisstant Commissioner, Commercial Tax, Circle 12	72364.00	0.00	Outstanding dues of VAT, Sales tax , ET Tax	0	0	NO	0	0	0	72364.00	0.00	NIL
3	Regional PF Commissioner II & Recovery Officer, Employees' Provident Fund Organisation, Ministry of Labour & Employment	6705609.00	6705609.00	PF and Pension Dues	0	0	NO	0	0	0	0.00	0.00	NIL
4	MP Police Health Protection Scheme, Police Head Quarter, Bhopal	2540817.00	0.00	Refund Of Amount	0	0	NO	0	0	0	2540817.00	0.00	NIL
	Total	11133475.00	8520294.00		0.00	0.00	0.00	0.00 0.00	0.00	0.00	2613181.00	0.00	